

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 1 of 2013

Dated : 29th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Energy Asson.& Ors. ... Petitioner(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s): Mr. Hemant Singh
Mr. Anurag Sharma

Counsel for the Respondent(s): Mr. Heshu Kayina (for R-3)
Mr. Pradeep Misra (for DERC)
Ms. Suparna Srivastava (R-7)
Mr. Anand K. Ganesan and
Ms. Swapna Seshadri (for KERC
& PSERC)
Mr. Rutwik Panda (for OERC)
Mr. C.K. Rai for R-5,12, 15, 21 & 26
Mr. Ravin Dubey (for R-23)
Mr. Buddy Ranganathan and
Ms. Richa Bhardwaj
(for R-2,18,26 & 29)
Mr. K.V. Mohan and
Mr. K V Balakrishnan (for-APERC)
Mr. Pratik Dhar for WBERC

ORDER

The counsel for the Respondent submitted that they will file the reply and Vakalatnama on or before 15th May, 2013. In the meantime, Rejoinder is to be filed.

Post the matter for hearing on **29.05.2013**.

(Rakesh Nath)
Technical Member
Pg/ak

(Justice M. Karpaga Vinayagam)
Chairperson

